

**OFFICE OF THE DISTRICT & SESSIONS JUDGE: SOUTH EAST, SAKET, NEW DELHI**

ORDER No. 274 Dated 14.03.2019

In pursuance of Delhi High Court Order No. 10/DHC/Gaz./G-I/VI.E.2(a)2019 dated 13.03.2019, regarding posting/transfer in Delhi Higher Judicial Service all the cases pertaining to POCSO Act and CPC Act, pending in the court of Sh. Gaurav Rao, ASJ-01 (POCSO), are hereby distributed police station wise as follows. Cases mentioned at **Sr. No. A** in Coulum no. 1 are hereby retained by the court of Sh. Gaurav Rao ASJ-01 (POCSO), and cases mentioned at **Sr. No. B** in Coulum no. 1 are hereby withdrawn from the court of Sh. Gaurav Rao, ASJ-01 and assigned to the newly created court of Sh. Sudhanshu Kaushik, ASJ-07 (POCSO) as follows for disposal in accordance with law w.e.f. 15.03.2019. :-

(1) Sr. No.	(2) Police Station	(3) Total Number of Cases	(4) Name of the Court
A	1	BADARPUR	Sh. Gaurav Rao, ASJ-01(POCSO)
	2	DEFENCE COLONY	
	3	GREATER KAILASH	
	4	JAITPUR	
	5	KALKAJI	
	6	JAMIA NAGAR	
	7	NEW FRIENDS COLONY	
	8	PUL PRAHLAD PUR	
	9	SUN LIGHT COLONY	
	10	SHAHEEN BAGH	
TOTAL		368	
B	11	AMAR COLONY	Sh. Sudhanshu Kaushik, ASJ-07 (POCSO)
	12	C R PARK	
	13	GOVIND PURI	
	14	HAZRAT NIZAMUDIN	
	15	KOTLA MUBARAK PUR	
	16	LAJPAT NAGAR	
	17	LODHI COLONY	
	18	OKHLA INDUSTRIAL AREA	
	19	SARITA VIHAR	
	20	KALINDI KUNJ	
TOTAL		368	

1. All new cases pertaining to the police stations mentioned above in column no. (2) shall be filed to the respective courts mentioned against their name in column no. (4).
2. Ahlmad of the court of Sh. Gaurav Rao, ASJ-01 (POCSO) shall ensure that list of the transferred cases are affixed on the notice board on outside the transferee and transferor courts by 10:00 AM so as to avoid inconvenience to the litigants and lawyers.


3. Ahlmad of the transferor court shall also ensure the transfer of cases through server to the transferee court.
4. List be also sent to computer branch for uploading the same on the website of Saket Court.

  
14.3.19  
**(Girish Kathpalia)**  
District & Sessions Judge (SE)  
Saket Courts, New Delhi.  
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No.Judl./cases transfer/F.53/SE/Saket/2019 4079-4091 Delhi, Dated the 14/03/19

Copy forwarded for information & necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi,
2. The Ld. District & Sessions Judge (HQ), Tis Hazari Court, Delhi,
3. The Concerned Judicial Officer of South East District, Saket Courts Complex, New Delhi.
4. The CMM/ACMM, South-East District, New Delhi
5. In-charge Bail and Filing Section, South East District, Saket Courts, New Delhi.
6. The Chief Proscutor, Prosecution Branch, Saket Courts, New Delhil,
7. PS to District and Sessions Judge, South East, Saket Courts, New Delhi.
8. PRO, Facilitation Center, Saket Courts, New Delhi.
9. The Secretary, Bar Association, Saket Courts Complex, New Delhi.
10. For uploading on **LAYERS**
11. For uploading on centralized website through **LAYERS**.

  
14.3.19  
District & Sessions Judge (SE)  
Saket Courts Complex, New Delhi  
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